

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
STARRED QUESTION NO. *538
TO BE ANSWERED ON 11.04.2017**

HOARDING OF FOODGRAINS

*538. SHRI SUKHBIR SINGH JAUNAPURIA:
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the trading companies are resorting to hoarding and profiteering due to increase in the prices of food grains and low minimum support price whereas farmers and consumers are continuously incurring losses; and
- (b) if so, the details of the remedial measures taken by the Government in this regard?

ANSWER

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री
(श्री राम विलास पासवान)**

**THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)**

(a) & (b) : A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.*538 FOR 11.04.2017 REGARDING HOARDING OF FOODGRAINS.

(a) & (b) : To ensure adequate availability of essential food items at fair prices in the general retail market, from time to time Central Government issues enabling orders to fix stock limits to carry out de-hoarding operations against hoarders of specified essential foodgrains based on which State take appropriate decision for imposing limits. Latest order in this regard was issued vide G.S.R. 929(E) dated 29.09.2016 in respect of Pulses, edible oilseeds and edible oils which is valid up to 30.09.2017. The States/UTs as enforcement agencies for EC Act, 1955 and PBMMSEC Act, 1980, take action against unscrupulous trading, blackmarketing, hoarding, profiteering and speculative trading. Action taken by States/UTs in 2016 and 2017 is **annexed**.

STATEMENT REFERRED IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.*538 FOR 11.04.2017 REGARDING HOARDING OF FOODGRAINS.

ACTION TAKEN UNDER THE ESSENTIAL COMMODITIES ACT, 1955 AND PBMMSEC ACT, 1980 DURING 2016

Updated as on 7.4.2017

Sl. No.	STATES/UTs	No. of Raids Conducted	No. of Persons			Value of goods Confiscated (Rs. In Lakhs)	Detentions Ordered under PBMMSEC in 2016	Reported upto
			Arrested	Prosecuted	Convicted			
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	NR	NR	NR	NR	NR	NR	NR
2.	Arunachal Pradesh	2	Nil	Nil	Nil	Nil	Nil	December
3.	Assam	77	Nil	8	Nil	8.50	Nil	May (Except 01/2016)
4.	Bihar	298	141	85	98	NR	Not Reported	August
5.	Chhattisgarh	112	0	1	0	13.32	Not Reported	April to September
6.	Delhi	80	1	-	-	-	3	July (Except 2/3/4/5/2016)
7.	Goa	26	Nil	Nil	Nil	Nil	Not Reported	December
8.	Gujarat	9328	13	15	-	139.9	17	December
9.	Haryana	76	74	7	-	94.44	Nil	December (Except 03/2016)
10.	Himachal Pradesh	32182	-	-	-	33.34	Not Reported	December
11.	Jammu & Kashmir	NR	NR	NR	NR	NR	NR	NR
12.	Jharkhand	154	61	-	-	NR	Not Reported	December
13.	Karnataka	3319	217	40	0	58.27	Nil	December
14.	Kerala	9770	72	47	8	4.02	Nil	December
15.	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Not Reported	Only June
16.	Madhya Pradesh	107	-	-	-	-	Not Reported	June
17.	Maharashtra	521	732	320	0	476	1	November
18.	Manipur	Nil	Nil	Nil	Nil	Nil	Not Reported	December (Except 4/2016)
19.	Mizoram	67	-	-	-	-	-	November (Except 02/2016)
20.	Meghalaya	3	1	Nil	Nil	Nil	Nil	November

21.	Nagaland	Nil	Nil	Nil	Nil	Nil	Not Reported	September (Except 2/5/6/8/2016)
22.	Odisha	NR	NR	NR	NR	NR	NR	NR
23.	Punjab	985	-	-	-	-	Not Reported	December
24.	Rajasthan	61	8	8	9	-	-	Only August. - Spt. & Nov.-Dec.
25.	Sikkim	92	3	-	-	-	Nil	December (Except 03/9/2016)
26.	Tamilnadu	21337	6070	4001	183	121.88	131	December
27.	Telangana	1961	206	48	5	1067.16	7	December (Except 09/2016)
28.	Tripura	572	0	0	0	5.03	Not Reported	December (Except 1/2/2016)
29.	Uttarakhand	601	33	5	-	0.57	4	December
30.	Uttar Pradesh	12462	160	190	83	392.98	Nil	December (Except 06/2016)
31.	West Bengal	547	168	30	2	10900.63	Nil	November
32.	A & N Islands	145	-	-	-	-	Nil	December
33.	Chandigarh	Nil	Nil	3	1	Nil	Nil	December
34.	D & N Haveli	Nil	Nil	Nil	Nil	Nil	Not Reported	December (Except 07/08/2016)
35.	Daman & Diu	NR	NR	NR	NR	NR	NR	NR
36.	Puducherry	788	2	9	-	3.31	Not Reported	December
	TOTAL	95673	7962	4817	389	13319.35	163	

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			Arrested	Prosecuted	Convicted			
1	2	3	4	5	6	7	8	9
1.	Delhi	1	-	NR	-	-	-	February (Except 1/2017)
2.	Goa	Nil	Nil	Nil	Nil	Nil	Nil	February
3.	Gujarat	1384	0	0	-	68.62	-	February
4.	Himachal Pradesh	3248	-	-	-	2.82	-	January
5.	Karnataka	17	22	9	-	1.26	-	February (Except 01/2017)
6.	Mizoram	-	-	-	-	-	-	February (Except 1/2017)
7.	Puducherry	34	-	-	-	0.14	-	February
8.	Sikkim	11	-	-	-	-	-	January
9.	Tamilnadu	NR	NR	NR	NR	NR	27	Not Reported
10.	Telangana	569	43	2	0	158.72	3	January
11.	Uttarakhand	1	2	Nil	-	0.44	-	February (Except 01/2017)
12.	Uttar Pradesh	184	16	22	2	9.08	-	January
13.	A&N Islands	40	-	-	-	-	-	February
	TOTAL	5489	83	33	2	241.08	30	
